

# Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	<b>APL No. 76/2020 &amp; IA 215/2020</b> (IA 215/2020 - For Exemption from filing legible Copy)	Udupi Power Corporation Limited VS Central Electricity Regulatory Commission & Ors.	<b>56/2020</b> Dated 05/02/2020	26/02/2020	<b>Caveat No : 20</b> <b>Date of Caveat Filing :</b> date_format(2020-02-19) <b>Filed By :</b> Arunav Patnaik <b>Caveator Name :</b> Power Company of Karnataka Ltd.	11/03/2020 <b>Court - 2</b>